

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5386  
ANSWERED ON:29.04.2013  
CENTRALISED PF SETTLEMENTS  
Nirupam Shri Sanjay Brijkishorilal

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Employees Provident Fund Organisation has decided to set up a centralised clearing house for Provident Fund (PF) settlements;
- (b) if so, the details thereof;
- (c) whether the clearing house would process and transfer all claims electronically on the line of the centralised processing centre of the Income Tax Department; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

- (a): No, Madam.
- (b) to (d): Do not arise in view of reply to Part (a) of the Question above.